

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-211(ND)/2017

In the matter of :

Mr. Ratan Lal Garg

....PETITIONER

Vs.

M/s. Parmeshwar Buildtech. (P) Ltd.

... RESPONDENT

SECTION :

Under Section 98

Order delivered on 13.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant : Mr. Naresh Kumar Bansal, Advocate

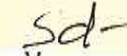
For the Respondent/Corporate Debtor :-

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
13.10.2017